

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-717/ND/2018**

**In the matter of:**

Mr. Sanjay Kumar Jaiswal  
Vs.

**....Applicant**

M/s. Amira Pure Foods Pvt. Ltd.

**....Respondent**

**Under Section: 9 of IBC Code, 2016.**

**Order delivered on 26.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

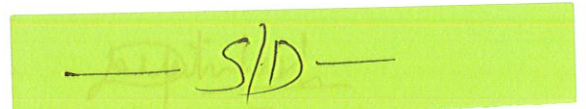
For the Applicant : Ms. Anusha Nagarajan,  
Mr. Lzafeer Ahmad, Mr. Rahul, Advs.  
For the Respondent :

**ORDER**

Learned counsel for the applicant seeks time to serve the copies of the application through e-mail to the respondent within one week.

For further consideration on 06.08.2018.

Mukesh



**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**